

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 02.02.2022 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 12/2021	Assistant Provident Fund Commissioner DO Kurnool, Andhra Pradesh Vs VBC Industries Limited & 2 others WITH	Dr. B. Manoj Kumar	TSN Raja R1 Som Raj Choudhury R2 Shabbeer Ahmed V. Anesh R3
2.	TA No. 195/2021 (Comp App (AT) (Ins) No. 41/2021)	Amaravathi Textils Private Limited Vs VBC Industries Limited & others WITH	Akshat Singh	Ankur Kandelwal Himanshu Handa T.S. N. Raja – R1 Shabbeer Ahmed V. Anesh – R2 Som Raj Choudhury Shrutee Aradhana Shewata Shalini Trina Tejaswini R3
3.	TA No. 196/2021 (Comp App (AT) (Ins) No. 59/2021)	Mathukumilli Sri Pattabui Rama Rao Vs VBC Industries Limited & 2 others WITH	Shruti Munjal	Ankur Kandelwal Himanshu Handa T.S. N. Raja – R1 Som Raj Choudhury Shrutee Aradhana Shewata Shalini Trina Tejaswini- R2 Sumesh Dhawan Vatsala Kal (For Prudent ARC ltd)
4.	TA No. 197/2021 (Comp App (AT) (Ins) No. 66/2021)	Mutyala Babu Katta and 62 others Vs VBC Industries Limited & 2 Others	Kunal Godhwani Gaurav Mitra	Ankur Kandelwal Himanshu Handa R1(RP) Som Raj Choudhury R2 Shabbeer Ahmed R3
5.	Comp App (AT)(CH)(Ins) No.150/2021	BVVSS Krishna Prasad V Stressed Assets Stabilization Fund & anr	Anirudh Krishnan	S. Satyanarayanan R1 Nivedita Bhaskaran R2
6.	Comp App (AT)(CH)(Ins) No. 169/2021 & IA No. 425/2021	Metal India & 11 ors V V Mahesh Liquidator of Nagarjuna Oil Corporation Ltd	Kairav Trivedi PCA	S. Sathish R1 Raj Jhabakh R2
7.	Comp App (AT)(CH)(Ins) No. 301/2021 & IA No. 638/2021	Ashique Ponnamparambath & Anr V BMW India Financial Services P Ltd	Ramya Subramaniam	Diwakar Maheswari Sankar Panicker for IRP
8.	Comp. App (AT)(CH)No. 09/2021 & IA No. 485/2021	J. Somashekar Vs Innovative Studios Private Limited & 4 others	Santhosh Ukkur R. Venkataraman D. Senthilkumar	B. Dhanaraj R1 & R3, R4 Saravana prasad-Party in Person R. Sivaraman – R5
9.	Comp App (AT)(CH) No. 37/2021	Sudershan Kumar Manchanda & 2Ors V S.M. Kannappa Automobiles P Ltd & 5 Ors	Anirudh Krishnan Nischal Dev	Pradeep Naayak R5 Smaran Shetty R1, R2, R4- R6
10.	TA No. 91/2021 & (Comp App (AT)(Ins) No. 314/2020 & 436/2021)	Maple Tree Leather Goods Pvt Ltd V Savan Godiawala & 7 ors	Pankaj Jain	Vaijayanth Paliwal-R1 Nitish Kumar Parul- R2 Sanjay Kapoor Megha Karnwal-R4 Sanjay Lodha-R8 R3, R5-R7 Notice Served

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT)(CH)(Ins) No. 264/2021 & IA No. 564/2021	V.K. Abdul Rahim V Jasin Jose & Anr	Babu Karukapadath Arya Raghunath	Jasin Rose R1 R2 Notice served on 01/01/2022
12.	TA No. 30/2021 (Comp App (AT) (Ins) No 442/2020)	Vipraz Adz V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr WITH	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
13.	TA No. 31/2021 (Comp App (AT) (Ins) No 443/2020)	B. Aklhilandeswari V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr WITH	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
14.	TA No. 32/2021 (Comp App (AT) (Ins) No 444/2020)	S. Rani V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr WITH	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
15.	TA No. 33/2021 (Comp App (AT) (Ins) No 445/2020)	Krishnamoorthy R & Anr V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & 6 Ors WITH	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
16.	TA No. 34/2021 (Comp App (AT) (Ins) No 454/2020)	Sai Trading and Interiors V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr WITH	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
17.	TA No. 35/2021 (Comp App (AT) (Ins) No 455/2020)	Themes Adz V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr WITH	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
18.	TA No. 36/2021 (Comp App (AT) (Ins) No 457/2020)	G. Balaji V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & 8Ors WITH	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
19.	TA No. 37/2021 (Comp App (AT) (Ins) No 470/2020)	Sai Enterprises V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr WITH	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
20.	TA No. 50/2021 (Comp App (AT) (Ins) No 215/2020)	Innova Home Buyers Neyveli Association V P Dot G Construction P Ltd & 3 Ors	Shabnam Banu Sushil Sarayu	Ayush Gupta Praveen R – R1 Anannya – R2 Kinshuk Chaterjee R3 Sumit Roy R4

Copy to:

//By order//

1. Notice Board

2. Website: www.nclat.nic.in

(Chennai Bench)

For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0500****CELL : 99402 25692**2.Court Officer - **PH No. : 044-2888 0450****CELL : 94458 92169**